

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/31/2016
NAME OF THE PETITIONER(S) : M. VANCHINATHAN
NAME OF THE RESPONDENT(S) : SUN BRUSHWARE PVT LTD & ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.G. SATHYA NARAYANA (For A.K. MYLSAMY)	For Petitioner	
2.	S. MuthuVenkatesan	For Res	

ORDER

Counsels for both the parties are present. Counsel for the Respondent filed reply; copy of which is given to the other side. Pleadings are complete. Counsel for the Petitioner may file rejoinder before the next date of hearing. Matter is posted for arguments. Put up on **14.12.2017 at 10.30 A.M.**

- Sd -
MEMBER (TECHNICAL)
ghk

- Sd -
MEMBER (JUDICIAL)